

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/11743 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 12th December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. JCD.I/18A/24/7202, dated 06.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **civil vacation w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission from the evening of 21.12.2024 till the morning of 02.12.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

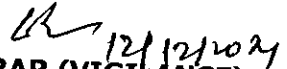
Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/11744-11745 /A, dated 12.12.2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
12/12/2024
Sd/-